## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

# UNSTARRED QUESTION NO.1463 TO BE ANSWERED ON FEBRUARY 10, 2022 CONSTRUCTION OF PUBLIC TOILETS

### NO. 1463. SHRI ARVIND DHARMAPURI: SHRI RAJU BISTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of public toilets built by the Government in the States of Telangana and West Bengal during the last five years, district-wise;
- (b) the competent authority for allotment of land to public and private agencies for the construction of public toilets in the States of Telangana and West Bengal;
- (c) the details of proposals received by the competent authority for such construction during the last five years; and
- (d) the status of allotment of land for each of these proposals?

#### **ANSWER**

### THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a): The number of Public Toilets (PTs) constructed under Swachh Bharat Mission-Urban (SBM-U) in the State of Telangana and West Bengal during the last five years, as reported by the States on the SBM-U portal, is given below. The district-wise figure of PT is not maintained at the level of the Ministry.

Year	Public Toilets Constructed	
	Telangana	West Bengal
As on March 2018	3,498	176
As on March 2019	5,280	176
As on March 2020	5,280	2,660
As on March 2021	6,810	2,660
As on December 2021	12,066	2,660

(b to d): Sanitation being a State subject under Seventh Schedule of the Constitution, ground level day-to-day activities is done by the concerned State Government/UT. Therefore, allotment of land for construction of public toilets lies within the jurisdiction of concerned State Government and Urban Local Body (ULB). The State Government consolidates the requirements as proposed by the ULBs based on which the Central Share for the projects is released from the Ministry.

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